

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(IB)-1106(PB)/2020

IN THE MATTER OF:

National Agricultural Cooperative Marketing ... Applicant/Petitioner
Federation Ltd.
(NAFED)

Vs

M/s Synergy Petro Products Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 13.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

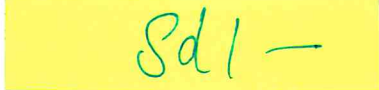
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

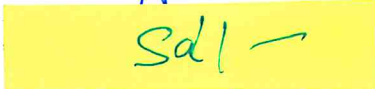
PRESENT:

For the Applicant : Mr. Rakesh Kumar, Harsh Upadhyay, Advs.
For the Respondent : Ms. Priya Soni and Sachin Sood, Advs.

ORDER

List on 22.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.01.2021
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